

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1597-1599/2015

STATE OF U.P.

Appellant(s)

VERSUS

HET RAM & ORS. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 08/09/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, Adv.

For Respondent(s)

Ms. N. Annapoorani, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner has failed to take appropriate steps for deletion of the respondent Nos.1 & 6 despite opportunities given. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

(M V RAMESH)
Registrar

SB